

(By Special Messenger)

**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

No.HC.VII-248/2013/ **2015** /A.

From:- Shri M.A. Ali,  
Registrar (Vigilance),  
Gauhati High Court, Guwahati,

To,

The Principal Accountant General,  
Assam, Beltola, Maidamgaon,  
Guwahati

Dated Guwahati the 16<sup>th</sup> May, 2016

**Subject:- Extending the benefit of 3 (three) advance increments to the Judicial Officers of Assam having post Graduation in Law**

Reference:- Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015 (copy enclosed)

Sir,

In continuation of this Registry's letters No.HC.VII-28/2003 (Pt.)/3813/A dated 25.08.2015, No.HC.VII-248/2013/4878/A dated 02.11.2015 and No.HC.VII-248/2013/1939/A dated 06.05.2016, I am directed to inform you that the following Officer in Grade-III of the Assam Judicial Service has obtained post Graduation in Law :-

**Smti Sabeena Mazumdar,  
Sub-Divisional Judicial Magistrate (S),  
Lakhimpur, North Lakhimpur**

Therefore, you are requested to issue pay slips to the above Judicial Officer of Assam granting the benefit of 3 (three) advance increments in terms of the Govt. Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015, under reference.

An early action on the matter is highly solicited.

Yours faithfully,

*Sd/-*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-248/2013/ **2016 - 2017** /A.

Dated 16.05.2016

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
- ✓ 2. The Systems Analyst, Gauhati High Court, Guwahati with a request to upload in the Official website.

*16/5/16*  
**REGISTRAR (VIGILANCE)**  
*16/5/16*